

श्री शरद यादव (बिहार) : उपसभापति महोदय, जिन माननीय सदस्य ने यह सवाल उठाया है, इस संबंध में मेरा आपसे निवेदन है कि इस देश में 11 करोड़ शेड्यूल्ड ट्राइब्स हैं। माननीय सदस्य ने उनकी एक समस्या तो उठाई। इस पर विस्तार से बात करें। इस देश में जितनी दुर्गति और खराब स्थिति उनकी है, उतनी किसी और वर्ग की नहीं है। उनके लिए कोई योजना चलती है, तो उसकी लूट हो जाती है। लूट के सिवाय कोई चीज नहीं है। इसलिए इस सवाल पर गहनता से विचार करने की आवश्यकता है। उसी इलाके में सबसे ज्यादा खनिज सम्पदा है। वहां उनकी बड़ी तबाही और बरबादी हो रही है। इसलिए मेरा आपसे निवेदन है कि इस मामले में हाफ-एन-ऑवर डिस्कशन रखा जाए और इस विषय के लिए समय भी ज्यादा दिया जाए, जिससे इस देश के ट्राइबल लोग किस तरह से तबाह हो रहे हैं, उन्हें किस प्रकार की दिक्कतें आ रही हैं, उनके बारे में विस्तार से चर्चा हो सके। वे लोग इतनी खराब स्थिति में हैं कि मैं उसका बयान नहीं कर सकता हूँ। जब समय मिलेगा, तभी मैं बोल सकता हूँ। इसलिए इसे जरूर उठाने का काम करें।

MR. DEPUTY CHAIRMAN: Notice can be given. It can be examined. *..(Interruptions)..* The names of all those who associated may be added. *...(Interruptions)...* Now, Shri Tapan Kumar Sen. *..(Interruptions)..*

श्री अली अनवर अंसारी : उपसभापति महोदय, कई आदिवासियों की प्रजातियां विलुप्त होने के कगार पर हैं। *...(व्यवधान)...*

श्री पी.एल. पुनिया : माननीय उपसभापति महोदय, मैं श्री शरद यादव जी की बात से अपने आपको सम्बद्ध करता हूँ।

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश): माननीय उपसभापति महोदय, मैं माननीय शरद यादव जी की बात से अपने को सम्बद्ध करती हूँ और कहना चाहती हूँ कि *...(व्यवधान)...*

MR. DEPUTY CHAIRMAN: Viploveji, please sit down. *...(Interruptions)...*

Reported move of Government to hand over major airports to private sector

SHRI TAPAN KUMAR SEN (West Bengal) : Sir, please mind the clock. *..(Interruptions)..* Sir, please mind the clock. That is my first request.

I rise to draw the attention of this House to a surreptitious move of privatization of the Indian airports after pumping public money in modernizing those airports. The first tranche of proposal is listed. Request for qualification has been invited for Kolkata, Chennai, Ahmedabad and Jaipur Airports. And, as per the question replied in Rajya Sabha, some time last year, it has been admitted by the Government that only for Chennai and Kolkata Airports, 3,700 crores of rupees were invested for modernizing and expanding space, making space for more shops. Similarly, 20 airports in the country

[Shri Tapan Kumar Sen]

were modernized with public money spending around 27,000 crores of rupees. Now, after modernizing them, their operation, management and control is being transferred to private agencies *in lieu* of some rent, and that is very meagre revenue sharing. This is not in the interest of the country. I don't understand how the Airports Authority of India, who has built the airport network in the country, is being belittled like this, is being virtually converted into a rentier by handing over the operation and management to the private agencies after modernizing it, and this transfer is taking place practically free of cost. How should this loot of public money be allowed? What is its propriety? I think the Government must come out with a clear explanation. It was attempted earlier also. It was raised in this House and subsequently it was shelved. But again, it has started with privatization of these four airports and thereafter other 16 airports, on which, again, public money was put for modernization, are under the pipeline of similar handing-over of the control and minting money out of the non-aeronautical commercial revenue. I think this is not permissible. That money should come to public exchequer. Sir, I would like to draw the attention of this House that Government may decide, but the concerned people and the people of the country are not going to accept that lying down. Already, all the Unions of the Airports Authority of India are agitating on it ...*(Interruptions)*... and on 11th of March, they are going for a strike in all the airports. ...*(Interruptions)*.. I urge upon you *(Time-bell rings)* in consideration of the general disapproval of the people, the Government must make a ...*(Interruptions)*... a review and reverse the anti-national move.

MR. DEPUTY CHAIRMAN: Shri Yechuri to associate. ...*(Interruptions)*... Shri Yechuri to associate. ...*(Interruptions)*... All the names may be added.

श्री नरेश अग्रवाल (उत्तर प्रदेश): माननीय उपसभापति महोदय, मैं माननीय सदस्य, श्री तपन कुमार सेन द्वारा उठाए गए विषय से अपने आपको सम्बद्ध करता हूँ।

श्री अनिल देसाई (महाराष्ट्र): उपसभापति जी, मैं माननीय सदस्य द्वारा उठाए गए विषय से अपने आपको सम्बद्ध करता हूँ।

श्री राम नाथ ठाकुर (बिहार): माननीय उपसभापति महोदय, मैं माननीय सदस्य, श्री तपन कुमार सेन द्वारा उठाए गए विषय से अपने आपको सम्बद्ध करता हूँ।

SHRI RITABRATA BANERJEE (West Bengal): Sir, I associate myself with the issue raised by the hon. Member.

DR. K.P. RAMALINGAM (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI K.N. BALAGOPAL (Kerala): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI T.K. RANGARAJAN (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI K.C. TYAGI (Bihar): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI JESUDASU SEELAM (Andhra Pradesh): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI PANKAJ BORA (Assam): Sir, I also associate myself with the issue raised by the hon. Member.

चौधरी मुनव्वर सलीम (उत्तर प्रदेश): माननीय उपसभापति महोदय, मैं माननीय सदस्य, श्री तपन कुमार सेन द्वारा उठाए गए विषय से अपने आपको सम्बद्ध करता हूँ।

†چودھری منور سلیم (اتر پردیش): ماننے اے سہا اذہیکش ہجوزے، میں ماننے سدسے، شرک نہں کمار سےں، ڈوارا اٹھائے گئے
وتنے سے اپنے اے کو سمبڈ کرنا ہوں۔

श्री किरनमय नन्दा (उत्तर प्रदेश): माननीय उपसभापति महोदय, मैं माननीय सदस्य, श्री तपन कुमार सेन द्वारा उठाए गए विषय से अपने आपको सम्बद्ध करता हूँ।

श्री हुसैन दलवाई (महाराष्ट्र): माननीय उपसभापति महोदय, मैं माननीय सदस्य, श्री तपन कुमार सेन द्वारा उठाए गए विषय से अपने आपको सम्बद्ध करता हूँ।

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश): माननीय उपसभापति महोदय, मैं माननीय सदस्य, श्री तपन कुमार सेन द्वारा उठाए गए विषय से अपने आपको सम्बद्ध करती हूँ।

श्रीमती कहकशां परवीन (बिहार): माननीय उपसभापति महोदय, मैं माननीय सदस्य, श्री तपन कुमार सेन द्वारा उठाए गए विषय से अपने आपको सम्बद्ध करता हूँ।

डा. अनिल कुमार साहनी (बिहार): माननीय उपसभापति महोदय, मैं माननीय सदस्य, श्री तपन कुमार सेन द्वारा उठाए गए विषय से अपने आपको सम्बद्ध करती हूँ।

SHRI SITARAM YECHURY (West Bengal): Sir, I associate myself with the hon. Member. I just want to add one sentence. Ten years ago, this House endorsed the then Government's decision that apart from Delhi and Bombay airports, all other airports – thirty five; the other two metros and thirty five non-metro airports, will be modernized by the Airports Authority of India. Now, under what authority is this being reversed today?

[Shri Sita Ram Yechury]

What my colleague Shri Tapan Kumar Sen has raised is absolutely correct. Now, under what authority is this policy being reversed today? Now, that is something which is not permissible, Sir, and we register our protest. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Shri Pavan Kumar Varma. ...*(Interruptions)*...

श्री नरेश अग्रवाल : सर, इसमें लखनऊ वाला भी है। लखनऊ में एयरपोर्ट को अभी नया बनाया गया और उसे भी प्राइवेट सेक्टर में देने जा रहे हैं। श्रीमन्, यह बहुत बड़ी धांधली है और मैं चाहूंगा कि इस पर ...*(व्यवधान)*... सर, इस पर Half-an-Hour Discussion करा दीजिए।

MR. DEPUTY CHAIRMAN: All right. Shri Pavan Kumar Varma. ...*(Interruptions)*...
Yes. That is taken note of.

Continued incidents of religious divisions and hatred

SHRI PAVAN KUMAR VARMA (Bihar): Sir, I stand with great anguish to raise an issue in this House, which impinges on our Constitution and the image and substance of our nation as a civilised entity. Sir, some days ago, the hon. Prime Minister, in a public speech at a Catholic function, made the assurance that statements which incite religious hatred and promote religious division must forthwith stop. However, Sir, it is a matter of deep concern that on this very Sunday, *the International Working President of the VHP ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Why do you take names? ...*(Interruptions)*...

SHRI PAVAN KUMAR VARMA : My apologies, Sir. All right, Sir. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Why do you take names? I remove it because they cannot come and defend. So, I remove the name. ...*(Interruptions)*...

SHRI PAVAN KUMAR VARMA: Sir, please allow me.

MR. DEPUTY CHAIRMAN: Yes.

SHRI PAVAN KUMAR VARMA : The VHP had a *Virat Hindu Sammelan* where a statement was made that '*Ghar Wapsi*' will continue. What is even more significant is that there was a fear psychosis sought to be created that in Assam, West Bengal and Kerala, no Hindus would be left. Another statement by a leading BJP figure said that all other religions, including Muslims and Christians, should acknowledge that their ancestors

*Expunged as ordered by the Chair.